

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:198  
ANSWERED ON:24.07.2000  
SHIPBREAKING INDUSTRY  
HARIBHAU MAHALE

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether attention of the Government has been drawn towards the report of the Commission of Gujarat Ecology and the Asia Pacific Campaign Report of greenpeace on the environmental situation caused by the Shipbreaking industry;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government have notified any guidelines regarding the environment for the Shipbreaking Industry, causing harm to the environment and ecology in accordance with the instructions;
- (d) if so, the details thereof;
- (e) whether these guidelines are being followed; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI)

(a) & (b) No report of Greenpeace entitled `Asia Campaign Report` has been brought to the notice of the Government. However, Gujarat Maritime Board (GMB) has conducted a study through Gujarat Ecology Commission (GEC) to assess the impact of ship-breaking activity on the environment. The recommendations of GEC Report have been circulated to the ship-breakers` association in March, 1997 for its implementation. The GEC Report does not indicate any significant adverse impact on the environment due to ship-breaking activities. The status of implementation of the recommendations of GEC Report is monitored by GMB

(c), (d),(e) & (f) The Government has not notified any environmental guidelines for the ship-breaking industry. However, the Central Pollution Control Board (CPCB) has brought out environmental guidelines for the ship breaking industry and circulated to the State Pollution Control Boards in December, 1997. Inter-alia, these guidelines envisage preparation of environmental management plan, occupational safety and health plan, disaster management plan and environmentally sound disposal of solid waste, oil and oil sludge and other wastes. The status of implementation of the Guidelines is monitored by CPCB and the status has been found to be not very satisfactory.